

DIVISION BENCH

ITEM NO. 108

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ

CP (IB) No. 34/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th May , 2022, 2:30  
PM

NAME OF THE COMPANY	M/S NATH PAPER PVT LTD V/S M/S BDR PACKERS PVT LTD
UNDER SECTION	9 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

None

: *For the operational Creditor*

None

: *For the corporate debtor*

**ORDER**

There has been no representation in the matter on behalf of the operational creditor, when the matter was called on 07.03.2022, 06.04.2022 and even today i.e. 04.05.2022. It appears that the Operational Creditor is not interested in pursuing the present company petition and hence, the same shall stand dismissed for non-prosecution and even there is no representation on behalf of the corporate debtor.

File be consigned to the records.

Virendra  
Kumar Gupta

**Virendra Kumar Gupta**  
Member (Technical)

Digitally signed by Virendra Kumar Gupta  
DN: c=IN, o=Personal, postalCode=400079,  
st=Maharashtra,  
2.5.4.20=62285911a5e66f6479870d97aba5115d4305  
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pseudonym=A35DCD7CB94C7D1DA6A82818CE53D  
766D86C15C,  
serialNumber=3E217B23327E01C770192DEB09F8388  
80103F7D1853028F995AA84F8D3E5,  
cn=Virendra Kumar Gupta  
Date: 2022.05.10 11:22:50 +05'30'

—Sd—

**Rajasekhar V.K.**  
Member (Judicial)

Kumud Narayan  
(PS)